

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**A. NO. 27 OF 2019&  
IA NO. 1719 OF 2018&  
IA No. 1112 of 2019**

**Dated: 14<sup>th</sup> August, 2019**

**In the matter of:**

**Maharashtra State Electricity Distribution Company Ltd &Anr. .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission &Anr. .... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on 16.10.2019.

**Court Master/PS**

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